



**HIGH COURT OF JUDICATURE AT MADRAS**

TENDER NOTICE NO.1224-A/2014/Comp.1 (Digtz)

dated: 22/06/2017

REF: High Court Tender Notice dated 12.08.2016 published in the Official Website for Award of contract for Scanning, Digitizing, Storage and Integrated Retrieval of Case Files and Administrative Files of High Court of Judicature at Madras – Opening of Financial Bid – Intimated.

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**NOTIFICATION**

It is informed that the financial bids of the following bidders, who have fulfilled the technical requirements, will be opened on Wednesday, the 28<sup>th</sup> day of June, 2017 at 11.00 am at the Meeting Hall, High Court, Madras :

1. M/s. HP India Sales Private Limited
2. M/s. Newgen Software Technologies Limited
3. M/s. SourceHov India Private Limited
4. M/s. Stock Holding Corporation of India Limited
5. M/s. Writer Business Services Private Limited.

The above said bidders are informed that they are considered to be technically qualified bidders subject to the condition that the final acceptability of their bids would be subject to due satisfaction being reached with regard to the queries raised, which remain unresolved.

Two authorized representatives of the above said bidders are required to be present on the above said date and time at the venue for the opening of the financial bid.

*sd/-*  
**REGISTRAR (IT-CUM-STATISTICS)**

*[Handwritten signature]*